

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 233/2009 with I..A.No. 56/2009

Sub: Grant of regulatory approval and other relief for execution of evacuation system required in connection with grant of long-term open access to group of developers.

Date of hearing : 17.11.2009

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : Bihar State Electricity Board, Patna & Others

Parties present : Shri Y.K.Sehgal, PGCIL
Shri Pankaj Kumar, PGCIL
Shri U.K.Tyagi, PGCIL
Shri M.M.Mondal, PGCIL

Through this petition, the petitioner, Power Grid Corporation of India Limited has sought regulatory approval and other relief for execution of evacuation system required in connection with grant of long-term open access to group of developers.

2. The petitioner has also filed Interlocutory application praying for an urgent order permitting it to go ahead with the execution.

3. Heard representative of petitioner on admission.

4. Representative of the petitioner submitted that scheme was discussed with Central Electricity Authority and approved in the meeting of the Standing Committee in which all constituents and generation developers were present. Representative of the petitioner requested for time to submit the minutes of the above meeting and corridor-wise details of the scheme. Request was allowed.

5. Commission directed to admit the petition.

6. Accordingly, the respondents were allowed to file their reply by 11.12.2009 with an advance copy to the petitioner, who may file its rejoinder, if any, by 31.12.2009.

7. Commission directed to dispose of the I.A. in above terms.

8. The petition shall be re-notified on 12.1.2010.

sd/-
(T. Rout)
Joint Chief (Law)